

NCRB's report on crime against women

†3164. SHRI JABIR HUSAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the National Crime Records Bureau (NCRB) in its latest report presented several serious facts and data regarding crimes against women and their trafficking; and

(b) if so, the status of crimes against women as per report, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (DR. SHAKEEL AHMAD): (a) National Crime Records Bureau (NCRB) in its latest Crime in India report has a chapter each on crime against women and human trafficking.

(b) The State/UT-wise information on cases registered, cases charge-sheeted, cases convicted, persons arrested, persons charge-sheeted and persons convicted under various heads of crime against women, including trafficking, in 2006 is given in the Annexure [See Appendix 213 Annexure No. 11] A total of 164765 cases of crimes against women, which includes 4541 cases booked under the Immoral Traffic (Prevention) Act, 1956, were reported in the country during 2006.

Basis of this year's Padma Awards

3165. SHRI RAJEEV CHANDRA SEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the basis for the Padma Awards this year; and

(b) why no PSU Chief in the industry segment was given any recognition?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (DR. SHAKEEL AHMAD): (a) and (b) in terms of the statutes and rules governing the 'Padma Awards':

(i) Padma Vibhushan is given for 'exceptional and distinguished service',

(ii) Padma Bhushan for 'distinguished service of a high order', and

(iii) Padma Shri for 'distinguished service'.

The awards are broadly given in the fields of Art, Social Work, Public Affairs, Science & Engineering, Trade & Industry, Medicine, Literature & Education, Civil Service, Sports etc. There is no separate category specifically earmarked for the Chiefs of Public Sector Undertakings.

Separate Development Board for North Maharashtra

3166. SHRI MANOHAR JOSHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Maharashtra Government had sent a proposal to set up Separate Development Board for North Maharashtra;

(b) if so, the details thereof; and

(c) what action Government proposes to take in this regard?

†Original notice of the question was received in Hindi.